

Utilisation of funds under JJM

880. SHRI NEERAJ SHEKHAR: Will the Minister of JAL SHAKTI be pleased to refer to answer to Unstarred Question 2313 given in the Rajya Sabha on 09.12.2019 and state:

(a) the details of projects undertaken/ completed under Jal Jeevan Mission (JJM) during 2019-20 till date, State-wise;

(b) the details of projects undertaken/ completed during 2019-20 under JJM in Uttar Pradesh, district-wise; and

(c) the details of the reasons for low utilisation of funds under JJM, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Drinking Water is a State subject. Government of India supplements the efforts of State Governments by providing financial and technical assistance under Jal Jeevan Mission (JJM). Powers to plan, approve and implement drinking water supply schemes are with respective State Governments. As such, details of individual water supply projects are not maintained at the Government of India level.

(c) JJM was launched in the month of August, 2019. Accordingly, States/UTs have started planning and implementing rural water supply schemes and fund utilization by States are on the expected lines.

Quality of water after implementation of NGP

881. DR. ASHOK BAJPAI: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that at some places, Ganga river water is not even fit for taking bath;

(b) if so, the places where the water is not found fit for bathing, as per standard fixed by National Green Tribunal (NGT);

(c) whether quality of water has improved after implementation of Namami Gange Programme (NGP); and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Water quality of river Ganga is assessed as per primary